

Sr.Civil Judge and JMFC,Pavagada
Sri.Hanumanthappa V
Sr.Civil Judge and JMFC, Pavagada
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	R.A. 3/2019 (NOTICE)		Keshamma D/o Velur Thimmalah, by her SPA Ashwathanarayana c ppa Vs E.Adhinarayana	M.BHAGAVANTHA
2	R.A. 4/2019 (NOTICE)		Venkatalakshamma Vs E.Adhinarayna	M.BHAGAVANTHA
3	R.A. 5/2019 (NOTICE)		Subbalakshamma Vs E. Adhinarayana	M.BHAGAVANTHA
4	EX 3/2019 (NOTICE)		Venkataravanappa Vs Narasimhaiah	N.NAGENDRA REDDY
5	EX 6/2020 (NOTICE)		I. Sahadevaraju Vs T.R. Rangareddy	M.NAGENDRAPPA
6	O.S. 24/2012 (HEARING)		D.N. Erappanayaka Vs D.Narasimhaiah	
7	O.S. 27/2018 (HEARING)		Gadri palaiiah Vs Pamma	D.V.SHESHADRI
8	EX 24/2018 (HEARING)		Nagaraju Vs Basavaraju dead by Lrs	P.S.SHIVAKKUMAR
9	O.S. 37/2019 (HEARING)		Sri. Hanumantha Devaru (Anjaneyaswamy) Devasthanam, Vs G.Ramanjaneyalu	ADINARAYANA RAO
10	O.S. 40/2019 (HEARING)		Y.Anjaneyulu Vs Veluru Venkataiah	M.BHAGAVANTHA
11	M.C. 61/2019 (HEARING)		Manjunatha Vs Smt. V.G.Geetha	B.Narasimbappa
12	O.S. 65/2019 (HEARING) IA/1/2019 IA/2/2019		V.R.Dharamaprakash Vs Subbamma	J.M.Muralikrishna
13	M.C. 41/2020 (HEARING) IA/1/2020		Sri. Veeranagappa N Vs Smt. Yashodamma	M.R.Nagabhushana
14	M.C. 30/2020 (A.D.R.)		Chaitrashree A.R Vs V.Vijayakumar reddy	M.BHAGAVANTHA
MEDIATION				
15	O.S. 7/2020 (A.D.R.)		Purushotham Vs Sachidananda	Gopalakrishna

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16	O.S. 7/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Lokesh M Vs Lakshminarayanachari	L.BHARATHABHUSHANA
17	O.S. 30/2019 (EVIDENCE) IA/1/2019		Kenchappa Vs Rathnamma	Nagaraju.LE
18	O.S. 31/2019 (EVIDENCE)		H.Nagaraja Vs Ramakrishna	I.S.AKALAPPA
FURTHER EVIDENCE FOR PLNTF				
19	M.V.C. 63/2019 (EVIDENCE)		N.Murthy @ Manju Vs Vijay Kumar	Murulidhara S N
20	M.V.C. 145/2017 (ARGUMENTS)		Sri.Manjunatha Vs Sri.M.Ramappa	S.R.Ranganath
21	O.S. 19/2018 (ARGUMENTS) IA/1/2018		B.Borappa Vs Lakshamma	M.BHAGAVANTHA
22	O.S. 43/2018 (ARGUMENTS)		Sri.Venkatesh Vs Sri. Dasappa	S.Raghunathareddy KAR1032/92
23	R.A. 99/2019 (ARGUMENTS) IA/1/2019		Akkalappa Vs Shivappa	M.BHAGAVANTHA
24	O.S. 106/2016 (ORDERS)		Subbarathnamma Vs Dodda Anjinappa	
25	R.A. 17/2017 (ORDERS) IA/1/2017		Sreerama reddy Vs Nagalakshamma	ADINARAYANA RAO
26	O.S. 14/2019 (ORDERS)		Smt. T. Kamala Vs D.Shivalingappa	S.N.MURALIDHARA
27	M.A. 15/2019 (ORDERS) IA/1/2019 IA/2/2019		Y.Mylarappa Vs Hanumantharayappa	Muralikrishna (J.M.M)
28	M.C. 59/2020 (FIRST HEARING)		T.Lakshmaiah Vs G.R.Swathi	I.R.LAKSHMAIAH
29	O.S. 42/2017 (EVIDENCE) IA/1/2017		Sanjeevarayappa Vs Ugrappa	K.N.Jayaramu
30	M.V.C. 1292/2017 (EVIDENCE)		Sri.Venkateshappa alias Venkatesh Vs Sri.Maruthi R.	S.P.G. Associate

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	O.S. 40/2018 (EVIDENCE) IA/1/2018		G.Nagendra Rao Pawar Vs K.Nagaraju	P.N.Nage reddy KAR1132/2005
32	O.S. 41/2019 (EVIDENCE) IA/1/2019		Smt. Padmavathamma Vs Ramareddy	Hanumanthareddy
33	M.C. 11/2020 (EVIDENCE)		Balaji Vs Leelavathi	SRI.R.RANGANATHAPPA
34	O.S. 36/2020 (EVIDENCE)		The Manager, The State Bank Of India Vs S.Sowmya	P.V.YAGNANARAYANA
35	ECA 1/2017 (ARGUMENTS)		Prabhhu Vs Muniswamy	MURALI KRISHNA
36	R.A. 56/2019 (ARGUMENTS)		L.Lakshminarayanappa Vs Shivaramappa Dead by LRs,	D.V.SHESHADRI
37	R.A. 101/2019 (ARGUMENTS)		G.Venkatappa Vs Parameshwarappa	D.V.SHESHADRI
38	R.A. 106/2019 (ARGUMENTS) IA/1/2019		Bhagyamma Vs Nagalakshamma dead by LR's	D.V.SHESHADRI
39	O.S. 64/2019 (JUDGEMENT) IA/1/2019		Vijaya Bank Now Bank of Baroda, Vs K.Thirupathaiah	P.V.YAGNANARAYANA
40	O.S. 34/2020 (JUDGEMENT)		The Manager, The State Bank Of India Vs Arun kumar P V	P.V.YAGNANARAYANA
Cases listed below are adjourned due to Covid 19				
41	R.A. 10/2020 (SUMMONS) IA/1/2020	18-01-2021	D.V.Adishesha Vs M.Suresh	D.V.SHESHADRI
42	EX 11/2020 (SUMMONS)	19-01-2021	K.M.Bhavani Vs B.S.Lakshmi	D.V.SHESHADRI
43	O.S. 61/2020 (SUMMONS) IA/1/2020	21-01-2021	Roopa @ Roddagiri Roopamma Vs Ravindra reddy	I.S.AKALAPPA
44	R.A. 55/2018 (SUMMONS)	25-01-2021	Shivappa reddy Vs Thimmareddy	M.BHAGAVANTHA
45	O.S. 22/2019 (SUMMONS) IA/1/2019	25-01-2021	S.Bheemappa Vs Saraswathi	M.NAGESH

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
46	R.A. 105/2019 (SUMMONS) IA/1/2019	25-01-2021	Eramma Vs S.H.Buddareddy	M.BHAGAVANTHA
47	EX 56/2019 (SUMMONS)	25-01-2021	Nagabhushana Reddy Vs Anjaliah	Mahaboob Basha
48	M.V.C. 1482/2019 (SUMMONS)	25-01-2021	Maruthi Vs Aimulla	Mahaboob Basha
49	R.A. 45/2017 (SUMMONS) IA/2/2017 IA/1/2017	27-01-2021	Nagaraju Vs Rangappa	M.L.RAMAKRISHNA
50	EX 51/2019 (SUMMONS)	27-01-2021	Manibai Vs The New India Assurance Co.Ltd	Muralikrishna
51	M.C. 29/2020 (SUMMONS)	27-01-2021	B.R.Veeresh Vs Aruna	N.NAGENDRA REDDY
52	O.S. 27/2020 (SUMMONS) IA/1/2020	27-01-2021	D.R.Narayanappa Vs Smt. Obamma	M.BHAGAVANTHA
53	M.V.C. 835/2020 (SUMMONS)	27-01-2021	N.Gangadhar Vs Palaiah R.B.	N.Gangadara
54	FDP 2/2017 (NOTICE)	27-01-2021	Lakshamma Vs Hanumnatharayappa	H.K.V
55	R.A. 45/2019 (NOTICE)	27-01-2021	Chithappa Vs Poojar Chithappa	Gundachari
56	EX 21/2019 (NOTICE)	27-01-2021	Nagaraju Vs Thippanna	UGRAMURTHY
57	R.A. 87/2019 (NOTICE) IA/1/2019	28-01-2021	Eranagappa Vs Hanumantharayappa	M.NAGENDRAPPA
58	AIR.MISC. MVC 15/2019 (NOTICE)	28-01-2021	G.Mallaiah Vs Manjula.P	a
59	FDP 4/2020 (NOTICE)	28-01-2021	Bank of Baroda Vs S.Narayanappa	LAKSHMIKANTHAN
60	EX 14/2020 (NOTICE)	28-01-2021	Bank of Baroda Vs T.R. Nijalingappa	LAKSHMIKANTHAN
61	R.A. 27/2020 (NOTICE) IA/1/2020	28-01-2021	D.V.Adishesha Vs Ramachandrappa	D.V.SHESHADRI

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
62	M.V.C. 127/2020 (SUMMONS)	29-01-2021	Parvathamma Vs Manjesh.B.H	Mahaboob Basha

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45 PM				
ISSUE CAUSE NOTICE				
1	O.S. 174/2010 (NOTICE)		SAVITHRAMMA Vs SUBBALAKSHMAMMA	M.B
2	O.S. 24/2016 (Settlement) IA/1/2016		Sridevi Vs Sharadamma	P.V.YAGNANARAYANA
3	O.S. 50/2016 (Settlement) IA/2/2016 IA/1/2016		A.N.Triveni Vs Nagavenamma	B.A.SIDDESHKUMAR
4	O.S. 382/2016 (Settlement) IA/1/2016 IA/2/2016		Aruna Vs Megharaaj	M.BHAGAVANTHA
5	O.S. 426/2016 (Settlement) IA/1/2016		Shivamma Vs Adhilakshamma	B.M.Rajashekara
6	O.S. 430/2016 (Settlement) IA/1/2016		Radhamma Vs D.Rangappa	P.V.YAGNANARAYANA
7	O.S. 70/2017 (Settlement) IA/1/2017		Padmavathamma Vs D.Rangappa	rajanna
8	O.S. 132/2019 (Settlement) IA/1/2019		Vedavathi Vs Sachidananda	Ramesha
FURTHER EVIDENCE FOR PLNTF				
9	O.S. 104/2019 (EVIDENCE) IA/1/2019		Sakamma Vs Nagendrappa	SRI.R.RANGANATHAPPA
10	EX 29/2014 (HEARING ON IA)		Nagamma Vs Hanumanthareddy	R.V
11	O.S. 340/2015 (OBJECTION TO IA) IA/1/2015 IA/2/2015		VENKATESH Vs JAYARAMAPPA	M.BHAGAVANTHA
Cases listed below are adjourned due to Covid 19				
12	O.S. 344/2016 (EVIDENCE) IA/1/2016	16-12-2020	Adinarayanappa @ V.Narsyana Vs Hanumakka	Mallikarjunaiah RT
13	O.S. 218/2018 (EVIDENCE) IA/1/2018	16-12-2020	Pramesamma Vs S.C.Hanumantharaya	M.BHAGAVANTHA
14	O.S. 228/2018 (EVIDENCE) IA/1/2018	16-12-2020	Smt.Shanabai Vs Smt.Shanthamma	Sathyanarayana

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	CrI.Misc. 180/2020 (SUMMONS)		Hanumesh Vs The Deputy Tahasildar	VENKATESHAPPA
2	CrI.Misc. 181/2020 (SUMMONS)		Hanumesh Vs The Deputy Tahasildar	VENKATESHAPPA
3	CrI.Misc. 182/2020 (SUMMONS)		Hanumesh Vs The Deputy Tahasildar	VENKATESHAPPA
4	CrI.Misc. 203/2020 (SUMMONS)		Meghana. L Vs The Deputy Tahasildar	ADINARAYANA RAO
5	CrI.Misc. 204/2020 (SUMMONS)		Shashanka L Vs The Deputy Tahasildar	ADINARAYANA RAO
6	CrI.Misc. 210/2020 (SUMMONS)		Ashoka R.V Vs The Deputy Tahasildar	V.D.Venkataswamy
7	CrI.Misc. 213/2020 (SUMMONS)		Payyavula Lahari Vs The Deputy Tahasildar	ADINARAYANA RAO
8	CrI.Misc. 92/2020 (Settlement)		Lokesh Reddy N Vs The Chief Officer.	N.NAGENDRA REDDY
9	C.C. 30/2013 (HEARING)		THIRUMANI P.S. Vs GOVINDA .G.N.	
Cases listed below are adjourned due to Covid 19				
10	C.C. 626/2017 (Settlement)	14-12-2020	K.Pothanna Vs R.Ramalingappa	N.NAGENDRA REDDY
11	C.C. 318/2019 (Settlement)	15-12-2020	G.H.Veeranna Vs H.Gujjarappa	P.V.YAGNANARAYANA
12	C.C. 430/2019 (Settlement)	16-12-2020	T.N.NareshKumar Vs Virupaksha	M.NAGENDRAPPA
13	C.C. 717/2019 (Settlement)	17-12-2020	Riyaz Ahammed Vs Pradeep Kumar	Shashi kiran C reddy
14	C.C. 776/2017 (ARGUMENTS)	21-12-2020	Anilkumar G. Vs M.Chandrashekar	
15	C.C. 777/2017 (ARGUMENTS)	21-12-2020	Anilkumar G. Vs M.Chandrashekar	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	Crl.Misc. 176/2020 (NOTICE)		B.N Balaramgowda Vs The tahasildar	RAJANNA
2	Crl.Misc. 206/2020 (HEARING)		Marappa Vs The Chief Officer	R.HANUMANTHARAYA
3	Crl.Misc. 376/2014 (EVIDENCE)		K.R.Sridevi Vs D.R.Thippeswamy	SRI.S.R.VENKATARAMA REDDY

Cases listed below are adjourned due to Covid 19

4	C.C. 1020/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Chinna Girish	APP
5	C.C. 1021/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Ravi	APP
6	C.C. 1022/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Dalappa	APP
7	C.C. 1023/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Kemperaja	APP
8	C.C. 1024/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Seenanaik	APP
9	C.C. 1025/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Dakyanaik	APP
10	C.C. 1026/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Seenanayka	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		02.45 PM to 05.45PM		
1	O.S. 183/2017 (EVIDENCE)		Sarojabai Vs Shankarannaika	S.N.MURALIDHARA
2	O.S. 217/2018 (EVIDENCE) IA/1/2018		G.Chandrappa @ G.Chandrashekara Vs Jogappa	M.BHAGAVANTHA
3	O.S. 287/2019 (EVIDENCE) IA/1/2019		Smt. Vijayamma Vs Keshavareddy	ADINARAYANA RAO
4	O.S. 335/2019 (EVIDENCE) IA/1/2019		Venkataswamy Vs Venkataswamy	M.BHAGAVANTHA
5	O.S. 355/2019 (EVIDENCE)		Sowmya. P Vs Pandurangaih	UGRAMURTHY
6	EX 63/2009 (ARGUMENTS)		VENKATARAVANAPPA Vs N.V.CHANDRASHEKAR GUPTA	M.BHAGAVANTHA
7	O.S. 489/2013 (ARGUMENTS) IA/1/2013		S.RAMAPPA Vs SMT. MARAKKA	M.BHAGAVANTHA
8	O.S. 305/2015 (callon) IA/2/2015 IA/1/2015		NAGANNA Vs G. SRINIVASA SETTY	M.NAGESH
9	O.S. 369/2015 (ARGUMENTS) IA/1/2015 IA/2/2015		HANUMANTHARAYAPPA Vs KOLUME ADEPPA	VENKATESHAPPA
10	O.S. 73/2016 (ARGUMENTS) IA/2/2016 IA/1/2016		Bheemakka Vs Rangamma	M.BHAGAVANTHA
11	O.S. 237/2016 (callon) IA/1/2016		Hanumanthappa Vs Akkamma	UGRAMURTHY
12	O.S. 357/2017 (ARGUMENTS) IA/1/2017		K.Borappa Vs B.Siddappa	I.R.LAKSHMAIAH
13	O.S. 267/2020 (FIRST HEARING) IA/1/2020		K.R Murali Mohan Vs H. Aswath Rao	P V Yagna narayana sharma
14	O.S. 269/2020 (FIRST HEARING) IA/1/2020		Hanumantharayappa Vs Kariyanna	S.N.MURALIDHARA
15	O.S. 275/2017 (EVIDENCE)		R.Puttaranggappa Vs Jampanna	S.N.MURALIDHARA

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16	EX 64/2009 (DEFENCE EVIDENCE)		CHINTHALAIAH Vs N.V.CHANDRASHEKAR GUPTA	M.BHAGAVANTHA
17	O.S. 469/2013 (DEFENCE EVIDENCE) IA/1/2013		T.PARAMESHWARAPPA Vs GUJJARAPPA	K.S.Nagaraju
11.00 AM to 02.00PM				
18	O.S. 369/2017 (SUMMONS) IA/1/2017		Bhagyamma Vs Budibetta Nagaraju	ADINARAYANA RAO
19	O.S. 53/2019 (SUMMONS) IA/1/2019		Smt. Nagamma Vs V.Nagaraja	M.BHAGAVANTHA
20	O.S. 171/2020 (SUMMONS)		Smt. Hanumakka Vs Smt. Akamma	RAMESH BABU. E
21	EX 4/2003 (NOTICE)		Doddaramappa Vs I.Pathalingappa	SRI.M.N.ADVOCATE.
22	O.S. 51/2014 (NOTICE) IA/1/2014		K.VANAJAKSHAMAMMA Vs MUTHYALAMMA	S.N.MURALIDHARA
23	O.S. 339/2017 (NOTICE) IA/2/2017 IA/1/2017		J.R.Sathyarayanareddy Vs Ramadasa Reddy	ADINARAYANA RAO
24	O.S. 293/2016 (Settlement) IA/1/2016		Chikka venkatanna Vs Venkamaradi @ Venkareddy	ADINARAYANA RAO
25	O.S. 183/2016 (HEARING)		N.Srinivasa Vs M.S.Nagesh	D.V.Sheshadri
26	O.S. 693/2012 (Await report) IA/1/2012		Ramanjineyappa Vs K.Chandrashekar	K.S.Nagaraju
27	O.S. 467/2011 (EVIDENCE) IA/1/2011		P.D.MANJUNATHA NAYAKA Vs P.R.DHARMADANAYAKA	
28	O.S. 407/2013 (EVIDENCE)		SMT LINGAMMA Vs DODDAPATHAPPA	M.NAGENDRAPPA
29	O.S. 503/2013 (EVIDENCE) IA/1/2013		B.RAMANJINEYA Vs NAGAMMA	P.H.SUBRAMANYA
30	O.S. 237/2015 (EVIDENCE) IA/1/2015		Basheer sab Vs Yarrappa	MEHABOOB BASHA
31	O.S. 327/2016 (EVIDENCE) IA/1/2016		Dakshina murthy Vs Gowramma	V.SREERAMA

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32	O.S. 585/2012 (HEARING ON IA) IA/1/2012 IA/2/2012		CHIKKA NAGANNA Vs MALLAJAH	
33	O.S. 55/2015 (OBJECTION TO IA) IA/1/2015		SMT. THIPPAMMA Vs SMT. NAGALAKSHMAMMA	M.BHAGAVANTHA
34	EX 29/2015 (OBJECTION TO IA)		NETTAM GOVINDAPPA since dead by his Lrs. Vs DURUGAPPA since dead by his Lrs.	S.N.MURALIDHARA
35	O.S. 25/2017 (OBJECTION) IA/1/2017		Narasimhappa Vs Krishnamurthy	P.V.YAGNANARAYANA
36	O.S. 185/2017 (OBJECTION)		Venkatanna Vs Subbamma	ADINARAYANA RAO
37	O.S. 187/2017 (OBJECTION) IA/1/2017		Lakshamma Vs Hanumantharaya	M.NAGENDRAPPA

Cases listed below are adjourned due to Covid 19

38	O.S. 21/2017 (SUMMONS) IA/1/2017	16-01-2021	D.K.Nalinadevi Vs Susheelamma	P.V.YAGNANARAYANA
39	O.S. 291/2018 (SUMMONS)	16-01-2021	Smt.Ambika Vs Nagesh	M.BHAGAVANTHA
40	O.S. 17/2020 (SUMMONS) IA/1/2020	16-01-2021	RadhaKrishna Setty.K Vs L.M Shivananda	M.BHAGAVANTHA
41	O.S. 21/2020 (SUMMONS) IA/1/2020	16-01-2021	Krishnappa Vs Narasimhappa	I.S.AKALAPPA
42	O.S. 33/2020 (SUMMONS)	16-01-2021	Jalappa Vs Yallamma	M.NAGENDRAPPA
43	O.S. 41/2020 (SUMMONS) IA/1/2020	16-01-2021	Lakshmidevi Vs Channakeshavappa	R.HANUMANTHARAYA
44	O.S. 131/2020 (SUMMONS) IA/1/2020	16-01-2021	Shadakasharappa Vs Makbul Ahammed	D.PANDU RANGAPPA
45	O.S. 367/2017 (NOTICE) IA/1/2017	16-01-2021	C.Rajasbekar Vs M.N.Sathyanarayana	K.R.Shivanna
46	EX 40/2018 (NOTICE)	16-01-2021	Chandrappa Vs Lakkamma	S.N.MURALIDHARA

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47	O.S. 303/2018 (NOTICE)	16-01-2021	Siddappa Vs Ramanji	UGRAMURTHY
48	O.S. 317/2018 (NOTICE) IA/1/2018	16-01-2021	Nagamma Vs Doddanna	I.R.LAKSHMAIAH
49	O.S. 345/2018 (NOTICE) IA/1/2018	16-01-2021	Mr. Maranna Vs Mrs. Lakshamma	Narasimha
50	EX 62/2019 (NOTICE)	16-01-2021	Vijaya Bank Pavagada branch Now Bank of Baroda Pavagada Branch Vs Anjineyalu	P.V.YAGNANARAYANA
51	EX 70/2019 (NOTICE)	16-01-2021	Gowamma Vs Chikkanna	N.NAGENDRA REDDY
52	EX 84/2019 (NOTICE)	16-01-2021	Lakshmiddevamma Vs Fakruddin Ali Ahamad	V.SREERAMA
53	EX 17/2020 (NOTICE)	16-01-2021	Vijaya Bank now Bank of Baroda Vs Salakka	S.V.RAGHU
54	EX 20/2020 (NOTICE)	16-01-2021	Vijaya Bank now bank of Baroda Vs Machiprabhu Swasahaya Sangha, represented by L. C Papanna	S.V.RAGHU
55	O.S. 347/2017 (OBJECTION)	16-01-2021	Ramanjinappa Vs Sowbhagyamma	S.V.RAGHU
56	O.S. 177/2020 (OBJECTION) IA/1/2020 IA/2/2020	16-01-2021	Narasamma Vs Radhamma	Sri. Adinarayana Rao
57	FDP 4/2015 (Await report)	22-01-2021	SMT. LAKSHMIDEVAMMA Vs NARAYANAPPA	M.BHAGAVANTHA
58	O.S. 265/2017 (Await report) IA/1/2017	22-01-2021	G.Ramanjineya Shetty Vs G.V.Hanumantharaya Shetty	P.V.YAGNANARAYANA
59	EX 58/2017 (Await report)	22-01-2021	K.S.Girishbabu Vs Saraswathi	S.V.RAGHU
60	EX 53/2018 (Await report)	22-01-2021	Govindappa Vs Anjinappa	UGRAMURTHY
61	FDP 4/2019 (Await report)	22-01-2021	H.Lalithamma Vs H.Bhagyamma	D.PANDU RANGAPPA

Pri.CIVIL JUDGE AND JMFC, PAVAGADA
Sri. Jagadoesh Biserotti
PRL. CIVIL JUDGE AND JMFC
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
62	EX 22/2019 (Await report)	22-01-2021	Erakyathappa dead by Lrs. 1.Hanumantharayappa Vs Ramalakshamma	D.PANDU RANGAPPA
63	O.S. 63/2017 (callon) IA/1/2017	22-01-2021	Rangaswamy Vs B.S.Shanthamma	K.S.NAGARAJ
64	O.S. 187/2018 (callon)	22-01-2021	R.G.Chandra Vs Lalitha	ADINARAYANA RAO
65	O.S. 237/2018 (callon) IA/1/2018	22-01-2021	R.G.Chandra Vs Lalitha	ADINARAYANA RAO
66	O.S. 305/2018 (callon) IA/1/2018	22-01-2021	A.Naresha Vs Ramachandrappa	S.N.MURALIDHARA
67	O.S. 71/2019 (callon) IA/1/2019	22-01-2021	Vijaya Bank, Head Office Bengaluru, Branch at Pavagada reptd by its Manager Ashwathanarayana.R. Vs Sri. Narayana Naik	LAKSHMIKANTHAN
68	O.S. 85/2019 (callon) IA/1/2019	22-01-2021	Chanchalanna Vs Ramalingamma	ADINARAYANA RAO
69	O.S. 203/2019 (callon) IA/1/2019	22-01-2021	C.P.Eranna Vs Kamanna	UGRAMURTHY
70	O.S. 257/2019 (callon) IA/1/2019	22-01-2021	Eradasa Vs Eranna	M.NAGENDRAPPA
71	O.S. 153/2020 (callon)	22-01-2021	B Varalakshamma Vs P.N Chandrashekara	S.R.VENKATARAMAREDDY
72	O.S. 75/2020 (SUMMONS) IA/1/2020	27-01-2021	M Hartini Vs Hanumakka	Mallikarjunaiah RT
73	O.S. 81/2020 (SUMMONS) IA/1/2020	27-01-2021	Krishnappa Vs Ugrappa	S.N.MURALIDHARA
74	O.S. 87/2020 (SUMMONS)	27-01-2021	Bank of Baroda Vs Srinivasa Reddy	V.D.Venkataswamy
75	O.S. 93/2020 (SUMMONS) IA/1/2020	27-01-2021	Kanthamma Vs Nagaraju	I.R.LAKSHMAIAH
76	O.S. 263/2017 (callon) IA/1/2017	27-01-2021	Nagabhushana A.V. Vs Panduranga	Ganapathi S.Shastri

